

consider environmental and developmental issues relating to coal mining and other developmental projects, the Ministry of Power presented detailed stands and suggestions for resolving the issues including the adverse impact of the concept of Go-No-Go. Finally GoM in its meeting held on 20th September, 2011 decided to do away with Go-No-Go concept. It was also decided that Ministry of Environment and Forests (MoEF) will revert back to their original practice of examining the project by Forest Advisory Committee (FAC) on case by case based on merit, including the projects considered on the Go/No-Go approach earlier. Go/No-Go has delayed the development of some of the power projects. Ministry of Power is following it up with MoEF for early clearance of those projects.

Coverage of RGGVY

2757. SHRI SANJAY RAUT:

SHRI BAISHNAB PARIDA:

Will the Minister of POWER be pleased to state:

(a) whether it is a fact that Government has launched the ambitious Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) in 2005 with the aim of electrifying all of rural India;

(b) if so, how many unelectrified villages have been covered under the scheme in the country including Odisha; and

(c) the number of those villages where the scheme was never completed, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): (a) to (c) The Government of India launched 'Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) – Programme for creation of Rural Electricity Infrastructure and Household Electrification, in April 2005 for providing access to electricity to rural households. Based on Detailed Project Reports (DPRs) received from State Governments, under RGGVY, 576 projects for electrification of 1,10,886 un/de-electrified villages were sanctioned during Tenth and Eleventh Plan in the country including Odisha. Cumulatively, as on 31.03.2012, the electrification works in 1,04,496 un/de-electrified villages, including Odisha have been completed. The details of villages covered and electrified, State-wise, is given in Statement (See below). In addition to 576 projects, 69 projects (33 new projects and 36 supplementary projects) have also been sanctioned under Phase-II of RGGVY in November/December 2011 for electrification of 1587 un/de-electrified villages in the country.

In the State of Odisha, 32 projects (4 projects during Tenth Plan and 28 projects during Eleventh Plan) for electrification of 14,747 un/de-electrified villages have been sanctioned under RGGVY and electrification works in 14,226 villages have been completed as on 31.03.2012.

Statement

State-wise coverage and achievements of electrification of un/de-electrified villages under RGGVY as on 31.03.2012

Sl. No.	Name of State	Un/de-electrified villages		
		Coverage	Completed till 31.03.2012	Balance
1	2	3	4	5
1.	Andhra Pradesh*	0	0	0
2.	Arunachal Pradesh	2129	1313	816
3.	Assam	8326	7829	497
4.	Bihar	22509	22029	480
5.	Chhattisgarh	1468	857	611
6.	Gujarat*	0	0	0
7.	Haryana*	0	0	0
8.	Himachal Pradesh	95	78	17
9.	Jammu and Kashmir	239	148	91
10.	Jharkhand	19281	17905	1376
11.	Karnataka	61	61	0
12.	Kerala*	0	0	0
13.	Madhya Pradesh	679	504	175
14.	Maharashtra*	0	0	0
15.	Manipur	882	616	266
16.	Meghalaya	1866	1172	694
17.	Mizoram	137	89	48
18.	Nagaland	105	79	26
19.	Odisha	14747	14226	521
20.	Punjab*	0	0	0
21.	Rajasthan	4350	3999	351
22.	Sikkim	25	25	0
23.	Tamil Nadu*	0	0	0

1	2	3	4	5
24.	Tripura	148	127	21
25.	Uttar Pradesh	27891	27759	132
26.	Uttarakhand	1511	1511	0
27.	West Bengal	4437	4169	268
	TOTAL	110886	104496	6390

*In the States of Andhra Pradesh, Gujarat, Haryana, Kerala, Maharashtra, Punjab and Tamil Nadu, the State Governments have not proposed to cover any un-electrified villages in their DPRs under RGGVY. Hence, no un-electrified villages are covered for electrification in these States. However, intensive electrification of already electrified villages are being undertaken in these States.

Financial bail out for distribution companies

2758. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of POWER be pleased to state:

(a) whether it is a fact that the Ministry is considering financial bail out for distribution companies;

(b) if so, the details of the proposal and the decision taken in this regard; and

(c) what is the action plan being prepared by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): (a) No, Sir. Ministry of Power is not considering any financial bail out for distribution companies.

(b) and (c) Do not arise in view of the reply given above.

Progress of power generation capacity addition

2759. SHRI BIRENDER SINGH: Will the Minister of POWER be pleased to state:

(a) whether it is a fact that the Eleventh Five Year Plan envisaged a capacity addition of 78,700 MW of which 19.9 per cent was hydroelectric, 75.8 per cent thermal and 4.3 per cent nuclear in the Central, State and Private Sectors;

(b) whether it is also a fact that during 2007-08, the initial year of the Plan, the target was first fixed at 16,335 MW and subsequently reduced to 12,039 MW;

(c) if so, the facts thereof and the reasons for the reduction thereof;

(d) whether during the fiscal year 2010-11, the hydroelectric and the nuclear